

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 16

IA No. 135/JPR/2020

IA No. 234/JPR/2020

IA No. 255/JPR/2020

IA No. 257/JPR/2020

IA No. 350/JPR/2020

IA No. 379/JPR/2020

IA No. 414/JPR/2020

IA No. 416/JPR/2020

IA No. 454/JPR/2020

In

IB No.- 131/9/JPR/2019

Under Section 9 of IBC, 2016

**In the matter of:**

**Mr. Sanwar Mal Tiwari, Sole Proprietor of  
M/s Rajasthan Steel Corporation**

....Operational Creditor

Versus

**M/s Aesthetic Stone Arts India Pvt. Ltd.**

.....Corporate Debtor

**And in the matter of IA No. 135/JPR/2020:**

**Vasundhra Gupta, Suspended Director in  
M/s Aesthetic Stone Arts India Pvt. Ltd.**

.....Applicant

Versus

**Mr. Sanwar Mal Tiwari & Anr.**

...Respondents

**And in the matter of IA No. 234/JPR/2020:**

**Anuradha Gupta, IRP in  
M/s Aesthetic Stone Arts India Pvt. Ltd.**

.....Applicant

Versus

**Committee of Creditors of  
M/s Aesthetic Stone Arts India Pvt. Ltd.**

...Respondents

And in the matter of IA No. 255/JPR/2020:

Vasundhra Gupta, Suspended Director in  
M/s Aesthetic Stone Arts India Pvt. Ltd.

....Applicant

Versus

Rajasthan State Road Development &  
Construction Corporation Ltd.

...Respondents

And in the matter of IA No. 257/JPR/2020:

Mrs. Anuradha Gupta

.....Applicant/IRP

Versus

Mrs. Vasundhra Gupta

...Respondent/  
Suspended Director

And in the matter of IA No. 350/JPR/2020:

Mr. Sanwar Mal Tiwari, Sole Proprietor,  
M/s Rajasthan Steel Corporation

....Applicant

Versus

M/s Aesthetic Stone Arts India Pvt. Ltd.

.....Respondent

And in the matter of IA No. 379/JPR/2020 & IA No. 414/JPR/2020:

Mr. Sanwar Mal Tiwari

....Applicant

Versus

M/s Aesthetic Stone Arts India Pvt. Ltd.

.....Respondent

And in the matter of IA No. 416/JPR/2020

Vijendra Bangar, Resolution Professional  
for M/s Aesthetic Stone Arts India Pvt. Ltd.

....Applicant

Order delivered on 08.01.2021

Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER

Sd/-

**ORDER**

Due to paucity of time, the matter could not be taken up. Post the matter to 29.01.2021.

Sd-

(Raghu Nayyar)  
Technical Member

January 08, 2021  
Himani Makkar

Sd-

(Ajay Kumar Vatsavayi)  
Judicial Member